

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3227
ANSWERED ON:16.03.2011
LTC TO PENSIONERS
Mithlesh Shri

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has received any representation from pensioner Association regarding grant of L.T.C. to pensioner once in four year;
- (b) if so, the details thereof; and
- (c) the reaction of the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS; MINISTER OF THE STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF THE STATE IN THE MINISTRY OF PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

- (a) & (b): Representations have been received from time to time from individual pensioners as well as pensioners associations.
- (c): Representationists were informed that their demand can not be acceded to.